

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).19129/2008

UNION OF INDIA

Petitioner(s)

VERSUS

NASIM AKHTAR

Respondent(s)

(With office report)

Date: 26/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Savitri Pandey, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

As a last chance, Petitioner has to disclose the outcome of Dasti service before 1-5-2009.

List the matter on 1-5-2009.

va

(S.G.SHAH)
Registrar